

[English]

Height of Sardar Sarovar Project

1295. SHRI HARIN PATHAK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is felt that the height of Sardar Sarovar Project is required to be 110 metres in the interest of the dam and the State;

(b) if so, the extent by which it has been agreed to; and

(c) if not, the reasons therefor and the final decision arrived at in this regard?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) No, Sir.

(b) and (c). Height of Sardar Sarovar Dam has been determined by Narmada Water Dispute Tribunal under its Award.

Production of Battle Tank Arjun

1296. SHRI RATILAL KALIDAS VERMA : Will the Minister of DEFENCE be pleased to state :

(a) whether the main battle tank (Arjun) being produced in the country is ready for introduction; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) and (b). Based on extensive User trials and performance evaluation, the Army has given clearance for production of indigenously designed and developed main battle tank (MBT) ARJUN. After its production, the MBT ARJUN will be inducted into the Army during the Ninth Plan period.

[Translation]

Navodaya Vidyalayas in Uttar Pradesh

1297. DR. BALIRAM :

SHRI D.P. YADAV :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal under consideration for opening of Navodaya Vidyalayas in Uttar Pradesh;

(b) if so, the details thereof; and

(c) the time by which the said Vidyalayas are likely to be established?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c). Proposals for opening Navodaya Vidyalayas in Uttar Pradesh have been received by Navodaya

Vidyalaya Samiti. In respect of the proposals received from 15 districts named below, the condition prescribed have not been fully satisfied. These districts are :

1. Moradabad
2. Saharanpur
3. Philibhit
4. Kheri
5. Pauri Garhwal
6. Jalaun
7. Dehradun
8. Shahjahanpur
9. Banda
10. Maharajganj
11. Lucknow
12. Kanpur Dehat
14. Pratapgarh
15. Sonbhadra

The proposal for the District of Rampur has been referred to the Site Inspection Team for inspection.

[English]

Malignant Malaria

1298. DR. RAMACHANDRA DOME : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the attack of Malignant Malaria is on the rise throughout the country;

(b) if so, the reasons for the outspread of Malignant Malaria;

(c) the number of deaths due to the said disease during the last three years, State-wise; and

(d) the immediate steps Government propose to take to combat this disease?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHEI SALEEM IQBAL SHERVANI) : (a) Malignant Malaria (P. Falciparum Malaria) has shown marginal increases during the last few years.

(b) The main reasons for spread of Malignant Malaria are :

- Natural calamities like excessive prolonged rains, water logging and ecological changes.
- Development of resistance in Vectors to insecticides and parasites to drugs commonly used for control of malaria.

(c) A Statement showing the State-wise number of deaths due to malaria during the last three years is enclosed.

(d) Following are the steps taken for effective control of Malaria :

- Early detection and prompt treatment;
- Vector Control through effective use of insecticides to interrupt transmission;
- Anti-larval measures to eliminate mosquito breeding through source reduction, application of larvicides and adoption of bio-environmental approaches;
- Intensification of Health Education activities to create awareness among the people to prevent Malaria;
- Experimenting with new insecticides in multiple resistant areas on a pilot basis.

STATEMENT

Deaths due to Malaria in India During 1993, 1994, 1995

S. No.	Name of the States/ UTs/other	1993	1994	1995
1	2	3	4	5
1.	Andhra Pradesh	7	9	7
2.	Arunachal Pradesh	-	6	0
3.	Assam	40	69	300
4.	Bihar	2	12	21
5.	Goa	-	0	-
6.	Gujarat	25	14	5
7.	Haryana	-	-	0
8.	Himachal Pradesh	-	-	0
9.	Jammu and Kashmir	-	-	0
10.	Karnataka	-	3	20
11.	Kerala	-	1	2
12.	Madhya Pradesh	12	28	19
13.	Maharashtra	15	19	219
14.	Manipur	9	55	17
15.	Meghalaya	-	11	18
16.	Mizoram	33	41	54
17.	Nagaland	-	253	0
18.	Orissa	118	78	163
19.	Punjab	-	1	8
20.	Rajasthan	19	452	47
21.	Sikkim	-	0	0
22.	Tamil Nadu	9	7	1
23.	Tripura	19	20	12
24.	Uttar Pradesh	-	0	0
25.	West Bengal	37	52	146

1	2	3	4	5
Union Territories				
1.	A and N Islands	1	1	2
2.	Chandigarh	-	-	-
3.	D and N Haveli	-	-	-
4.	Delhi	-	-	-
5.	Daman and Diu	-	-	-
6.	Lakshadweep	-	-	-
7.	Pondicherry	-	-	-
India		354	1122	1061

Suspension Bridge Over Dawki River

1299. SHRI G.G. SWELL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether a suspension bridge spanning Dawki river, on the Shillong-Dawki highways, has broken down leading to the suspension of traffic over it;

(b) whether this has affected transfer of coal to Bangladesh through that highway;

(c) if so, the details thereof; and

(d) whether the Government propose to repair the existing bridge or to build a new concrete bridge so as to restore the vital international road link?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Recently a wind tie of this bridge, which had snapped, has since been repaired. However, as a precautionary measure, some load restrictions have been imposed on the movement of loaded vehicles.

(b) and (c). Transfer of coal to Bangladesh through Shillong-Dawki highway is reported to have been slightly affected. However, to cater to Indo-Bangladesh trade, an alternative route via NH-44 upto Jowai and, thereafter, upto Dawki, without crossing the river, is already available.

(d) Efforts are under way to rehabilitate this bridge to its original load capacity. Construction of a new concrete bridge, at a suitable site nearby, will need detailed investigations and be subject to the adequacy of funds therefor.

Funds under CRF

1300. SHRI SONTOSH MOHAN DEV : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government have approved an expenditure for construction of three roads under CRF schemes by its letter dated January 17, 1995;

(b) if so, the details thereof;